

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1278 OF 2001

MURUGAN & ANR.

Appellant (s)

VERSUS

STATE BY PUB.PROSECUTOR, TAMIL NADU &ANR

Respondent(s)

(With office report)

Date: 08/05/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Mr. K.K. Mani,Adv.
 Mr. R.K. Pandey,Adv.
 Mr. Mayur R. Shah,Adv.

For Respondent(s) Mr. V.G. Pragasam,Adv.
 Mr. S.J. Aristotle,Adv.
 Mr. Prabu Ramasubramanian,Adv.

UPON hearing counsel the Court made the following
ORDER

Call the matter after the ensuing summer vacation.

(Vijay Aggarwal)
Court Master

(Neena Verma)
AR-cum-PS